## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB)No. 142/BB/ 2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.  R.L. Steel & Energy Ltd. Vs Intertec Forge Pvt. Ltd.
	-	For compliance		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

CH. Mahesh Runox

Operations

Counsel for petitioner is present. He requested time for filing information obtained from the Postal department regarding service of demand notice on the corporate debtor.

List it on 31.01.2018.

MEMBER (T)

MEMBER (J)